

(ग) क्या उक्त काम उन बस्तुओं के वास्तविक निर्यातकों के बीच वितरित किया गया था ।

उद्योग मंत्रालय में राज्य मंत्री (श्री जगन्मोदी प्रसाद बालब) : (क) से (ग). खादी तथा ग्रामोद्योग के उत्पाद (जिनमें मुख्यतः परिष्कृत प्रमाज (प्रोसेस्ड सीरियस) तथा दावें, ताड़ के रेबे चमड़े की बनी बस्तुएँ और गोंबर गैस उपकरण आदि आते हैं) का निर्यात इस प्रकार है —

वर्ष	खादी के उत्पाद	ग्रामोद्योग उत्पाद	योग
	(ह० लाखों में)	(ह०लाखों में)	(ह०लाखों में)
1976-77	0 83	84 46	85 29
1977-78	0 52	54 74	55 26

खादी तथा ग्रामोद्योग आयोग सीधे ही निर्यात कार्य हाथ में नहीं लेता है किन्तु यह कार्य इसके लिये आयोग के पास पंजीयित पाटियों के माध्यम से करता है। [निर्यात] आयोग से प्रचलित बाजार भाव पर उत्पादों की खरीद करते हैं तथा उत्पादकों के लिये उचित पारि-
श्रमिक सुनिश्चित हो जाता है। लाभ की ठीक-ठीक मात्रा का निर्धारण नहीं किया जा सकता है। आयोग की कार्यविधय एजेन्सिया अर्थात् एजिस्टेंट गस्थाएँ तथा सहकारी समितियां लाभ हानि रहित बाजार पर चलायी जाती है।

Model Scheme for Harijans Development

4076 SHRI K. PRADHANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Central Government has asked the States to prepare and implement a model scheme for the development of Harijans; and

(b) if so, the names of the States which have taken initiative and shown interest in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a)

Central Government have not asked the States to prepare and implement any model scheme for the development of Harijans. However, guidelines were issued to State Governments by the Planning Commission and the Ministry of Home affairs to identify schemes in different sector, which can directly benefit Scheduled Castes, and quantify in financial and physical terms the targets from each of the schemes under general sectors to form Special Component Plans for the Scheduled Castes. The intention is to secure, by this mechanism, adequate flow of funds from different sectors for the development of a significant proportion of the Scheduled Castes, especially their economic development, through programmes appropriate to the various occupational categories of the Scheduled Castes like agricultural labourers, leather workers and other artisans, marginal and small farmers, and urban decentralised labourers, so as to help them—cross the poverty line.

(b) The States of Andhra Pradesh, Gujarat, Haryana, Himachal Pradesh, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Punjab, Rajasthan, Tripura, Uttar Pradesh and West Bengal have prepared a Special Component for the Scheduled Castes. States like Bihar and Orissa have also decided to prepare Special Component Plans

Cloth Produced by Textile Mills

4077. SHRI S. JAGANNATHAN: Will the Minister of INDUSTRY be pleased to state:

(a) the total quantity of medium varieties of cloth produced by textile mills for the use of the common man during last year;

(b) the highest and the lowest price at which such cloth is available and the quantity available for common man at the highest and lowest range; and

(c) whether Government have found it feasible to have the price printed on every metre of the textile goods so that the common man is not duped?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV) : (a) During the year, 1978, 2597 million meters of cloth were produced in medium varieties i.e., varieties using yarns in counts ranging from 17 to 40s.

(b) There is a large variety of cloth produced in medium categories and it is not possible to precisely indicate the highest and lowest prices and the quantities available at these prices.

(c) At present, mills are required to print on every metre of cloth ex-mill price plus excise incidence leaving it to the consumer to exercise his bargaining power at retail level.

Issue of Replenishment Licences to National Federation of Industrial Cooperatives Ltd.

4078. SHRI BIRENDRA PRASAD: Will the Minister of INDUSTRY be pleased to state:

(a) whether any Replenishment Licences have been issued to the National Federation of Industrial Cooperatives Ltd. against the Export of Woollen Namdha, Woollen Knitwear, Nylon Knitwear, Handicrafts, Handloom and Footwear;

(b) if so, the period for which the licences were given and its value from January 1969 to December, 1978;

(c) whether the Ministry is satisfied that these licences were utilised properly as per the terms and condi-

tions stipulated by the issuing authority; and

(d) if not, whether Government have taken any steps against the mis-utilisation of the above mentioned licences?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV) : (a) to (d). Particulars of import licences are published in the Weekly Bulletins of Import Licences, Export Licences and Industrial Licences issued by the Chief Controllers of Imports & Exports, New Delhi, copies of which are available in Parliament library. The information whether these licences were utilised properly as per terms and conditions stipulated by the issuing authority, is being collected and will be laid on the Table of the House.

SC/ST P.C.S. Officers in Delhi Administration

4079. SHRI MAHI LAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) total number of Grade-I and PCG officers in Delhi Administration; and number of SC/ST Officers out of them in these Grades, separately;

(b) number of posts reserved for ST communities and remained unfilled because of non-availability of ST candidates; and

(c) whether these unfilled posts have been or are being transferred to Scheduled Caste candidates; if not, the reasons therefor when the suitable Scheduled Caste candidates are available in Delhi Administration?